

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MAEKSIN SHIPPING CO. PRIVATE LIMITED

Relevant Particulars		
1	Name of corporate debtor	Maeksin Shipping Co. Private Limited
2	Date of incorporation of corporate debtor	27 th May 1996
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies West Bengal
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090WB1996PTC079831
5	Address of the registered office and principal office (if any) of corporate debtor	Village - Kalikapur, Post Office - KaK - Kalinagar, Kakdwip, 24 Parganas (South) West Bengal- 743347
6	Insolvency commencement date in respect of corporate debtor	14 th July, 2022
7	Estimated date of closure of insolvency resolution process	10 th January, 2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	Soumitra Lahiri, Registration Number-IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No- 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata - 700104. Email - slahiri0207@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Soumitra Lahiri, Registration Number-IBBI/IPA-001/IP-P00734/2017-2018/11232 Flat No- 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata - 700104. Email - slahiri0207@gmail.com
11	Last date for submission of claims	29 th July, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Soumitra Lahiri, Registration Number-IBBI/IPA-001/IP-P00734/2017-2018/11232 Flat No- 14D & E, Tower -32, Genexx Valley, Joka,

	Diamond Harbour Road, Kolkata – 700104. Email – slahiri0207@gmail.com
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Maeskin Shipping Co. Private Limited on 14th July 2022.

The creditors of Maeskin Shipping Co. Private Limited, are hereby called upon to submit their claims with proof on or before 29th July 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: 1881/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Interim Resolution Professional in the matter of
Maeskin Shipping Co. Private Limited
IBBI/IPA-001/IP-P00734/2017-2018/11232
Flat 14D & E, Tower- 32,
Genexx Valley, Joka,
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Date: 15th July 2022

Place: Kolkata